

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 06 /S.O./2022

Date : 14.03.2022

In continuation of Standing Order No.01/S.O./2022 dated 03.01.2022, No.04/S.O./2022 dated 25.02.2022, and consequent upon transfer of Hon'ble Mr. Justice Birendra Kumar from Patna High Court, Jhunjhunu Judgeship is re-allocated to Hon'ble Mr. Justice Birendra Kumar for inspection.

Hon'ble Guardian Judge of the area is requested to advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judge is further requested to bring his tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning his tour, the Hon'ble Judge is requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER


REGISTRAR GENERAL

No. PA/RG/9(3)/89(Separate)/125

Date : 14.03.2022

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.)/(Judl.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to circulate the same amongst the Officers in Jaipur Bench.
3. The Registrar (Vig.)/(Writs)/(Class.)/(Judl.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance & Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Joint Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. District & Sessions Judge, Jhunjhunu with the request to circulate it amongst all Presiding Officers of the Courts including Special Courts in DJ rank / Tribunals located in his judgeship.